

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**

Petition No. 85/2004

In the matter of

Application for grant of transmission licence to Reliance Energy Transmission Limited (RETL).

And in the matter of

Reliance Energy Transmission Limited (RETL) **Applicant**

The following were present:

1. Shri Amit Kapur, Advocate, RETL
2. Shri Alok Roy, RETL
3. Shri C. Sudhakar, RETL
4. Shri S.K. Negi, RETL
5. Shri L.N. Mishra, RETL
6. Shri Akshay Nagpal, RETL
7. Shri Virendra Shukla, REL
8. Shri H. Manocha, REL
9. Shri N.K. Deo, REL
10. Shri Ajeet Varma, REL
11. Shri Hemant Sahai, Advocate, PGCIL
12. Shri Sanjay Sen, Advocate, PGCIL
13. Shri Aparajit Bhattacharya, PGCIL
14. Shri Akhil Kumar, PGCIL
15. Shri D.K. Sarkar, PGCIL
16. Shri Vijay Kumar, PGCIL
17. Shri A.K. Sinha, PGCIL
18. Shri S.R. Narasimha, PGCIL
19. Shri S. B. Khyalia, GEB
20. Shri R.B. Brahmbhatt, GEB

ORDER
(DATE OF HEARING : 8.2.2005)

The application has been made for grant of transmission licence for execution of the elements of Western Region System Strengthening Scheme II (WRSSS-II). PGCIL has made its recommendations on the proposal contained in the application and the applicant has filed its reply thereto. Shri Hemant Sahai, learned counsel for PGCIL has prayed for a week's time to file its further reply to the reply filed by the applicant. Time prayed for is allowed as not opposed. Let the reply be filed with a copy to the applicant.

2. Shri Amit Kapur, Advocate, for the applicant has submitted that the applicant will file an affidavit clarifying the basis for making the present application for grant of transmission licence. He has submitted that the elements of WRSSS-II, when executed after the grant of licence will form part of the regional transmission system and the transmission charges will be shared by the regional beneficiaries in the same manner as in the case of sharing of transmission charges for the transmission network owned by PGCIL. He has submitted that a detailed affidavit in this regard will be filed within one week. Let the affidavit be filed on the above noted issues. A copy of the affidavit shall be served on CTU and the beneficiaries in the Western Region.

3. We have also heard the representative of GEB.

4. Issue notices to the beneficiaries of the Western Region for the next date of hearing. A copy of this order be sent to Ministry of Power and CEA also, with a request to assist the Commission in regard to the issues relating to timeframe for completion of WRSSS-II as per the National Electricity Plan.

5. List this petition on 1.3.2005 at 3.00 PM.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 8th February 2005